

CENTRAL ADMINISTRATIVE TRIBUNAL  
KOLKATA BENCH, KOLKATA



No. O.A. 350/00469/2017  
M.A. 350/00260/2018

Date of order: 21.5.2018

Present : Hon'ble Ms. Manjula Das, Judicial Member  
Hon'ble Dr. Nandita Chatterjee, Administrative Member

1. Pampa Mahata,  
D/o Sujit Mahata,  
Vill+ Post – Chandabila,  
P.S. – Nayagram,  
Paschim Medinipur – 721125.
2. Mayurika Mondal,  
D/o. Himangshu Mondal,  
Vill- Torapara, P.S. Kotwali,  
P.O. Midnapur,  
Pin 721101.
3. Jhumari Jana,  
D/o. Durgapada Jana,  
Vill. – Bhuniabari,  
P.O. Baraghuni, P.S. Chandipur,  
Dist. Purba Medinipur,  
Pin 721656.
4. Samapati Shaw,  
D/o. Salil Kumar Shaw,  
Vill+ P.O. Sasra, P.S. Gopiballavpur,  
Dist. Paschim Medinipur,  
Pin – 721506.
5. Sumana Das,  
D/o Jogeswar Das,  
Vill-dighasipur,  
P.O. – Chakdwipa,  
P.S. Bhabanipur,  
Dist-Purba medinipur,  
Pin – 721645.
6. Bivas Mondal,  
S/o. Nimai Chandra Mondal,  
Vill- Madhabpur,  
P.O. Salbedia,  
P.S. Gangajal Ghati,  
Dist. Bankura,  
Pin – 722 203.

7. **Pradip Rawat,**  
s/o Sukhendu Rajwar,  
vill- Surulia, P.O. – V. Nagar,  
P.S. Purulia,  
Dist. Purulia, 723147.

8. **Gora Chand Nayak,**  
S/o. Jatindranath Nayak,  
Vill + P.O. – Bakurpada, P.S. Dantan,  
Dist. Paschim Medinipur,  
Pin – 721 451.

9. **Subrata Das,**  
S/o. Nepal Das,  
Vill + Post – Ananda Nagar,  
P.S. Kalyani, Dist. Nadia,  
Pin – 741245.

10. **Malay Samanta,**  
S/o. chandi Charan Samanta,  
Vill – Garhkilla, P.O. Harasankar,  
P.S. Tamluk,  
Dist. Purba Medinipur  
Pin – 721151.

11. **Uyotirmoy Pattanayak,**  
S/o. Pannalal Pattanayak,  
Vill. – Salkia, P.O. – Haridaspur,  
P.S. Tamluk,  
Dist. Purba Medinipur,  
Pin – 721653

...Applicants

- V E R S U S -

1. **The Union of India,**  
Through the General Manager,  
South Eastern Railway,  
Garden Reach,  
Kolkata - 43,  
West Bengal.

2. **The Chief Personnel Officer,**  
South Eastern Railway,  
Garden Reach,  
Kolkata - 43,  
West Bengal.

3. **Chief Works Manager,**  
S.E. Railway,

Kharagpur,  
Workshops,  
Kharagpur,  
Dist. Paschim Medinipur,  
Pin – 721301,  
West Bengal.

4. Workshop Personnel Officer,  
S.E. Railway,  
Kharagpur,  
Workshops,  
Kharagpur,  
Dist. Paschim Medinipur,  
Pin – 721301,  
West Bengal.

.. Respondents

For the Applicant : Mr. M.S.S. Rao, Counsel

For the Respondents : None

Per Ms. Manjula Das : Judicial Member:

Ld. Counsel for the applicant is present.

2. The Miscellaneous Application filed for joint prosecution under Rule 4(5)(a) of the Central Administrative Tribunal (Procedure) Rules, 1987 is allowed.

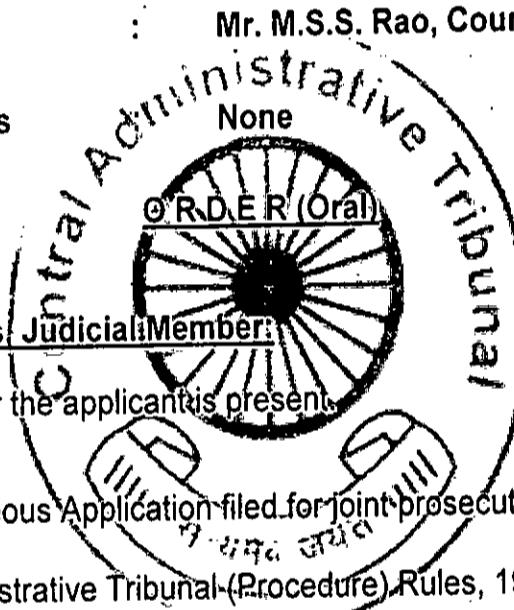
3. This Original Application has been filed by the applicants seeking the following relief:

"(i) Leave may be granted to file this Original Application under Rule 4(5)(a) of the CAT (Procedure) Rules, 1987.

(ii) An order directing the Respondent No. 1 to absorb them in any Gr. 'D' category substitute on South Eastern Railway in terms of Railway Board's Estt. Serial No. 171/2010 and 113/2012 respectively.

(iii) Any other relief which the Hon'ble Tribunal may deem fit and proper in the facts and circumstances of the case may be given in favour of the applicant."

4. Mr. Rao, Ld. Counsel for the applicant submitted that the grievance of the applicant would be more or less addressed if a specific order is passed by



*[Signature]*

directing the concerned authorities i.e. respondent No. 2 to dispose of the representation dated 2.12.2016 within a specific time frame.

5. Therefore, we dispose of this O.A. by directing the respondent No. 2 that, if any, such representation as claimed by the applicant has been preferred on 2.12.2016 and the same is still pending consideration, then the same may be considered and disposed of within a period of four months from the date of receipt of this order.

6. Though we have not entered into the merits of the case still then we hope and trust that after such consideration, if the applicant's grievance is found to be genuine, then expeditious steps may be taken by the concerned respondent No. 2 within a further period of six weeks from the date of such consideration to extend the benefits to the applicant.

7. With the aforesaid observation and direction, the O.A. is disposed of.

(Dr. Nandita Chatterjee)  
Administrative Member

(Manjula Das)  
Judicial Member

SP